

SPECIAL BENCH
COURT - II

O-215

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/24(KB)2024
IN
C.A.(CAA)/220(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04TH APRIL 2024

IN THE MATTER OF	RASHIDHAN DISTRIBUTOR PRIVATE LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearance (via video conferencing/physically)

Mr. Rohit Kumar Keshri, Adv.] For the Petitioner
Mr. J.R. Dhal, Adv.]
Mr. Ankit Chaurasia, Adv.]

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List the matter on **14.05.2024**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)